

## CHAPTER 62

*Articles of apparel and clothing accessories, not knitted or crocheted*

## NOTES :

1. This Chapter applies only to made up articles of any textile fabric other than wadding, excluding knitted or crocheted (other than those of heading 6212).

2. This Chapter does not cover :

(a) worn clothing or other worn articles of heading 6309; or

(b) orthopaedic appliances, surgical belts, trusses or the like (heading 9021).

3. For the purposes of headings 6203 and 6204 :

(a) the term “suit” means a set of garments composed of two or three pieces made up, in respect of their outer surface, in identical fabric and comprising :

— one suit coat or jacket the outer shell of which, exclusive of sleeves, consists of four or more panels, designed to cover the upper part of the body, possibly with a tailored waistcoat in addition whose front is made from the same fabric as the outer surface of the other components of the set and whose back is made from the same fabric as the lining of the suit coat or jacket; and

— one garment designed to cover the lower part of the body and consisting of trousers, breeches or shorts (other than swimwear), a skirt or a divided skirt, having neither braces nor bibs.

All of the components of a “suit” must be of the same fabric construction, colour and composition; they must also be of the same style and of corresponding or compatible size. However, these components may have piping (a strip of fabric sewn into the seam) in a different fabric.

If several separate components to cover the lower part of the body are presented together (for example, two pairs of trousers or trousers and shorts, or a skirt or divided skirt and trousers), the constituent lower part shall be one pair of trousers or, in the case of women’s or girls’ suits, the skirt or divided skirt, the other garments being considered separately.

The term “suit” includes the following set of garments, whether or not they fulfil all the above conditions :

(A) morning dress, comprising a plain jacket (cutaway) with rounded tails hanging well down at the back and striped trousers ;

(B) evening dress (tailcoat), generally made of black fabric, the jacket of which is relatively short at the front, does not close and has narrow skirts cut in at the hips and hanging down behind ;

(C) dinner jacket suits, in which the jacket is similar in style to an ordinary jacket (though perhaps revealing more of the shirt front), but has shiny silk or imitation silk lapels ;

(b) the term “ensemble” means a set of garments (other than suits and articles of heading 6207 or 6208) composed of several pieces made up in identical fabric, put up for retail sale, and comprising :

— one garment designed to cover the upper part of the body, with the exception of waistcoats

which may also form a second upper garment, and

— one or two different garments, designed to cover the lower part of the body and consisting of trousers, bib and brace overalls, breeches, shorts (other than swimwear), skirt or a divided skirt.

All of the components of an ensemble must be of the same fabric construction, style, colour and composition; they also must be of corresponding or compatible size. The term “ensemble” does not apply to track suits and ski suits, of heading 6211.

4. For the purposes of heading 6209 :

(a) the expression “babies’ garments and clothing accessories” means articles for young children of a body height not exceeding 86 cm;

(b) articles which are, *prima facie*, classifiable both in heading 6209 and in other headings of this Chapter are to be classified in heading 6209.

5. Garments which are, *prima facie*, classifiable both in heading 6210 and in other headings of this Chapter, excluding heading 6209, are to be classified in heading 6210.

6. For the purposes of heading 6211, “ski suits” means garments or sets of garments which, by their general appearance and texture, are identifiable as intended to be worn principally for skiing (cross-country or alpine). They consist either of :

(a) a “ski overall”, that is, a one piece garment designed to cover the upper and the lower parts of the body; in addition to sleeves and a collar the ski overall may have pockets or footstraps; or

(b) a “ski ensemble”, that is, a set of garments composed of two or three pieces, put up for retail sale and comprising :

— one garment such as an anorak, wind-cheater, wind-jacket or similar article, closed by a slide fastener (zipper), possibly with a waistcoat in addition, and

— one pair of trousers whether or not extending above waistlevel, one pair of breeches or one bib and brace overall.

The “ski ensemble” may also consist of an overall similar to the one mentioned in paragraph (a) above and a type of padded, sleeveless jacket worn over the overall.

All the components of a “ski ensemble” must be made up in a fabric of the same texture, style and composition whether or not of the same colour; they also must be of corresponding or compatible size.

7. Scarves and articles of the scarf type, square or approximately square, of which no side exceeds 60 cm are to be classified as handkerchiefs (heading 6213). Handkerchiefs of which any side exceeds 60 cm are to be classified in heading 6214.

8. Garments of this Chapter designed for left over right closure at the front shall be regarded as men’s or boys’ garments, and those designed for right over left closure at the front as women’s or girls’ garments. These provisions do not apply where the cut of the garment clearly indicates that it is designed for one or other of the sexes.

Garments which cannot be identified as either men’s or boys’ garments or as women’s or girls’ garments are to be classified in the headings covering women’s or girls’ garments.

9. Articles of this Chapter may be made of metal thread.

**Supplementary Note:**

For the purpose of this Chapter, “Khadi” means,—

- (a) the article of apparel or clothing accessories, made from any cloth woven on handlooms in India from cotton, silk or woollen yarn handspun in India or from a mixture of any two or all of such yarns; and
- (b) produced by a person certified or recognised by the Khadi Village Industries Commission established under section 4 of the Khadi and Village Industries Commission Act, 1956 (61 of 1956).

Tariff Item	Description of goods	Unit	Rate of duty	
			Standard	Preferential Areas
(1)	(2)	(3)	(4)	(5)
<b>6201</b>	<b>MEN’S OR BOYS’ OVERCOATS, CAR-COATS, CLOAKS, ANORAKS (INCLUDING SKI-JACKETS), WIND-CHEATERS, WIND-JACKETS AND SIMILAR ARTICLES OTHER THAN THOSE OF HEADING 6203</b>			
	- <i>Overcoats, raincoats, car-coats, capes, cloaks and similar articles :</i>			
6201 11 00	-- Of wool and fine animal hair	u	25% or Rs. 385 per piece, whichever is higher	-
6201 12	-- <i>Of cotton :</i>			
6201 12 10	--- Raincoats	u	25% or Rs. 385 per piece, whichever is higher	-
6201 12 90	--- Other	u	25% or Rs. 385 per piece, whichever is higher	-
6201 13	-- <i>Of man-made fibres :</i>			
6201 13 10	--- Raincoats	u	25% or Rs.320 per piece, whichever is higher	-
6201 13 90	--- Other	u	25% or Rs.320 per piece, whichever is higher	-
6201 19	-- <i>Of other textile materials :</i>			
6201 19 10	--- Of silk	u	25%	-
6201 19 90	--- Of other textile fibres	u	25%	-
	- <i>Other :</i>			
6201 91 00	-- Of wool or fine animal hair	u	25% or Rs.220 per piece, whichever is higher	-
6201 92 00	-- Of cotton	u	25% or Rs.210 per piece,	-

(1)	(2)	(3)	(4)	(5)
6201 93 00	-- Of man-made fibres	u	whichever is higher 25% or Rs.180 per piece, whichever is higher	-
6201 99	-- <i>Of other textile materials :</i>			
6201 99 10	--- Of silk	u	25%	-
6201 99 90	--- Other	u	25%	-
<b>6202</b>	<b>WOMEN'S OR GIRLS' OVERCOATS, CAR-COATS, CAPES, CLOAKS, ANORAKS (INCLUDING SKI- JACKETS), WIND-CHEATERS, WIND-JACKETS AND SIMILAR ARTICLES, OTHER THAN THOSE OF HEADING 6204</b>			
	- <i>Overcoats, raincoats, car- coats, capes, cloaks and similar articles :</i>			
6202 11	-- <i>Of wool or fine animal hair :</i>			
6202 11 10	--- Coats	u	25% or Rs.385 per piece, whichever is higher	-
6202 11 90	--- Other	u	25% or Rs.385 per piece, whichever is higher	-
6202 12 00	-- Of cotton	u	25% or Rs.210 per piece, whichever is higher	-
6202 13 00	-- Of man-made fibres	u	25% or Rs.385 per piece, whichever is higher	-
6202 19	-- <i>Of other textile materials :</i>			
6202 19 10	--- Coats of silk	u	25%	-
6202 19 20	--- Coats of all other fibres	u	25%	-
6202 19 90	--- Other	u	25%	-
	- <i>Other:</i>			
6202 91	-- <i>Of wool or fine animal hair :</i>			
6202 91 10	--- Wind and ski-jackets, wind- cheaters	u	25% or Rs.220 per piece, whichever is higher	-
6202 91 90	--- Other	u	25% or Rs.220 per piece, whichever is higher	-
6202 92	-- <i>Of cotton :</i>			
6202 92 10	--- Wind and ski-jackets, wind- cheaters	u	25% or Rs.160 per piece, whichever is higher	-
6202 92 90	--- Other	u	25% or Rs.160 per piece, whichever is higher	-
6202 93	-- <i>Of man-made fibres :</i>			
6202 93 10	--- Wind and ski-jackets, wind- cheaters	u	25% or Rs.220 per piece, whichever is higher	-
6202 93 90	--- Other	u	25% or Rs.220 per piece,	-

(1)	(2)	(3)	(4)	(5)
			whichever is higher	
6202 99	-- <i>Of other textile materials :</i>			
	--- <i>Of silk :</i>			
6202 99 11	---- Wind and ski-jackets	u	25%	-
6202 99 19	---- Other	u	25%	-
6202 99 90	--- Other	u	25%	-
<b>6203</b>	<b>MEN'S OR BOYS' SUITS, ENSEMBLES, JACKETS, BLAZERS, TROUSERS, BIB AND BRACE OVEB RALLS, BREECHES AND SHORTS (OTHER THAN SWIMWEAR)</b>			
	- <i>Suits :</i>			
6203 11 00	-- Of wool or fine animal hair	u	25% or Rs.1100 per piece, whichever is higher	-
6203 12 00	-- Of synthetic fibres	u	25% or Rs.720 per piece, whichever is higher	-
6203 19	-- <i>Of other textile materials :</i>			
6203 19 10	--- Of cotton	u	25% or Rs.1110 per piece, whichever is higher	-
6203 19 90	--- Other	u	25% or Rs.1110 per piece, whichever is higher	-
	- <i>Ensembles :</i>			
6203 22 00	-- Of cotton	u	25% or Rs.145 per piece, whichever is higher	-
6203 23 00	-- Of synthetic fibres	u	25% or Rs.145 per piece, whichever is higher	-
6203 29	-- Of other textile materials:			
	--- Of silk:			
6203 29 11	---- Khadi	u	25% or Rs. 145 per piece, whichever is higher	-
6203 29 19	---- Other	u	25% or Rs. 145 per piece, whichever is higher	-
6203 29 90	--- Other	u	25% or Rs. 145 per piece, whichever is higher	-
	- Jackets and blazers:			
6203 31	-- Of wool or fine animal hair:			
6203 31 10	--- Khadi	u	25% or Rs. 815 per piece, whichever is higher	-
6203 31 90	--- Other	u	25% or Rs. 815 per piece, whichever is higher	-
6203 32 00	-- Of cotton	u	25% or Rs.440 per piece, whichever is higher	-
6203 33 00	-- Of synthetic fibres	u	25% or Rs.320 per piece,	-

(1)	(2)	(3)	(4)	(5)
			whichever is higher	
6203 39	-- <i>Of other textile materials :</i>			
	--- Of silk:			
6203 39 11	---- Khadi	u	25% or Rs. 755 per piece, whichever is higher	-
6203 39 19	---- Other	u	25% or Rs. 755 per piece, whichever is higher	-
6203 39 90	--- Other	u	25% or Rs.755 per piece, whichever is higher	-
	- <i>Trousers, bib and brace overalls, breeches and shorts :</i>			
6203 41 00	-- Of wool or fine animal hair	u	25% or Rs.285per piece, whichever is higher	-
6203 42	-- Of cotton:			
6203 42 10	--- Handloom	u	25% or Rs. 135 per piece, whichever is higher	-
6203 42 90	--- Other	u	25% or Rs. 135 per piece, whichever is higher	-
6203 43 00	-- Of synthetic fibres	u	25% or Rs.110 per piece, whichever is higher	-
6203 49	-- <i>Of other textile materials :</i>			
6203 49 10	--- Of silk	u	25% or Rs.110 per piece, whichever is higher	-
6203 49 90	--- Other	u	25% or Rs.110 per piece, whichever is higher	-
<b>6204</b>	<b>WOMEN'S OR GIRLS' SUITS, ENSEMBLES, JACKETS, BLAZERS, DRESSES, SKIRTS, DIVIDED SKIRTS, TROUSERS, BIB AND BRACE OVERALLS, BREECHES AND SHORTS (OTHER THAN SWIMWEAR)</b>			
	- <i>Suits :</i>			
6204 11 00	-- Of wool of fine animal hair	u	25% or Rs.550 per piece, whichever is higher	-
6204 12 00	-- Of cotton	u	25%	-
6204 13 00	-- Of synthetic fibres	u	25% or Rs.550 per piece, whichever is higher	-
6204 19	-- <i>Of other textile materials :</i>			
	--- <i>Of silk :</i>			
6204 19 11	---- Sequinned or beaded with chattons or embroidered	u	25% or Rs.500 per piece, whichever is higher	-
6204 19 19	---- Other	u	25% or Rs. 500 per piece, whichever is higher	-

(1)	(2)	(3)	(4)	(5)
6204 19 90	--- Of all other fibres	u	25% or Rs. 500 per piece, whichever is higher	-
	- <i>Ensembles</i> :			
6204 21 00	-- Of wool or fine animal hair	u	25%	-
6204 22	-- <i>Of cotton</i> :			
6204 22 10	--- Blouses combined with skirts, trousers or shorts	u	25%	-
6204 22 90	--- Other	u	25%	-
6204 23 00	-- Of synthetic fibres	u	25%	-
6204 29	-- <i>Of other textile materials</i> :			
	--- <i>Of silk</i> :			
6204 29 12	---- Khadi	u	25%	-
6204 29 19	---- Other	u	25%	-
6204 29 90	--- Other	u	25%	-
	- <i>Jackets and blazers</i> :			
6204 31	-- Of wool or fine animal hair:			
6204 31 10	--- Khadi	u	25% or Rs. 370 per piece, whichever is higher	-
6204 31 90	--- Other	u	25% or Rs. 370 per piece, whichever is higher	-
6204 32 00	-- Of cotton	u	25% or Rs. 650 per piece, whichever is higher	-
6204 33 00	-- Of synthetic fibres	u	25% or Rs. 390 per piece, whichever is higher	-
6204 39	-- <i>Of other textile materials</i> :			
	--- <i>Of silk</i> :			
6204 39 12	---- Khadi	u	25% or Rs. 350 per piece, whichever is higher	-
6204 39 19	---- Other	u	25% or Rs.350 per piece, whichever is higher	-
6204 39 90	--- Other	u	25% or Rs.350 per piece, whichever is higher	-
	- <i>Dresses</i> :			
6204 41	-- <i>Of wool or fine animal hair</i> :			
6204 41 10	--- House coats and like dresses	u	25% or Rs.145 per piece, whichever is higher	-
6204 41 20	--- Blazers	u	25% or Rs.145 per piece, whichever is higher	-
6204 41 90	--- Other	u	25% or Rs.145 per piece, whichever is higher	-
6204 42	-- <i>Of cotton</i> :			
6204 42 10	--- House coats and the like dresses	u	25% or Rs.116 per piece, whichever is higher	-
6204 42 20	--- Handloom	u	25% or Rs.116 per piece, whichever is higher	-

(1)	(2)	(3)	(4)	(5)
6204 42 90	--- Other	u	25% or Rs.116 per piece, whichever is higher	-
6204 43	-- <i>Of synthetic fibres :</i>			
6204 43 10	--- House coats and the like	u	25% or Rs.145 per piece, whichever is higher	-
6204 43 90	--- Other	u	25% or Rs.145 per piece, whichever is higher	-
6204 44 00	-- Of artificial fibres	u	25% or Rs.145 per piece, whichever is higher	-
6204 49	-- <i>Of other textile materials :</i>			
	--- <i>Of silk :</i>			
6204 49 11	---- House coats and the like dresses	u	25% or Rs.145 per piece, whichever is higher	-
6204 49 19	---- Other	u	25% or Rs.145 per piece, whichever is higher	-
6204 49 90	--- Other	u	25% or Rs.145 per piece, whichever is higher	-
	- <i>Skirts and divided skirts :</i>			
6204 51 00	-- Of wool or fine animal hair	u	25% or Rs.485 per piece, whichever is higher	-
6204 52 00	-- Of cotton	u	25%	-
6204 53 00	-- Of synthetic fibres	u	25%	-
6204 59	-- <i>Of other textile materials :</i>			
6204 59 10	--- Of silk	u	25%	-
6204 59 90	--- Other	u	25%	-
	- <i>Trousers, bib and brace overalls, breeches and shorts :</i>			
6204 61	-- <i>Of wool or fine animal hair :</i>			
6204 61 10	--- Trousers and shorts	u	25% or Rs.285 per piece, whichever is higher	-
6204 61 90	--- Other	u	25% or Rs.285 per piece, whichever is higher	-
6204 62	-- Of cotton:			
6204 62 10	--- Handloom	u	25% or Rs. 135 per piece, whichever is higher	-
6204 62 90	--- Other	u	25% or Rs. 135 per piece, whichever is higher	-
6204 63 00	-- Of synthetic fibres	u	25%	-
6204 69	-- <i>Of other textile materials :</i>			
	--- <i>Of silk :</i>			
6204 69 11	---- Sequinned or beaded or embroidered	u	25% or Rs.135 per piece, whichever is higher	-



(1)	(2)	(3)	(4)	(5)
6204 69 19	---- Other	u	25% or Rs.135 per piece, whichever is higher	-
6204 69 90	--- Other	u	25% or Rs.135 per piece, whichever is higher	-
<b>6205</b>	<b>MEN'S OR BOYS' SHIRTS</b>			
6205 20	- Of cotton:			
6205 20 10	- - - Handloom	u	25% or Rs. 85 per piece, whichever is higher	-
6205 20 90	- - - Other	u	25% or Rs. 85 per piece, whichever is higher	-
6205 30 00	- Of man-made fibres	u	25% or Rs.120per piece, whichever is higher	-
6205 90	- <i>Of other textile materials :</i>			
	--- Of silk:			
6205 90 11	---- Khadi	u	25% or Rs. 95 per piece, whichever is higher	-
6205 90 19	---- Other	u	25% or Rs. 95 per piece, whichever is higher	-
6205 90 90	--- Other	u	25% or Rs.95 per piece, whichever is higher	-
<b>6206</b>	<b>WOMEN'S OR GIRLS' BLOUSES, SHIRTS AND SHIRT-BLOUSES</b>			
6206 10	- <i>Of silk or silk waste :</i>			
6202 10 10	--- Of silk	u	25%	-
6206 10 90	--- Other	u	25%	-
6206 20 00	- Of wool or fine animal hair	u	25% or Rs.135 per piece, whichever is higher	-
6206 30	- Of cotton:			
6206 30 10	--- Handloom	u	25% or Rs. 95 per piece, whichever is higher	-
6206 30 90	--- Other	u	25% or Rs. 95 per piece, whichever is higher	-
6206 40 00	- Of man-made fibres	u	25% or Rs.120per piece, whichever is higher	-
6206 90 00	- Of other textile materials	u	25%	-
<b>6207</b>	<b>MEN'S OR BOYS' SINGLETs AND OTHER VESTS, UNDERPANTS, BRIEFS, NIGHTSHIRTS, PYJAMAS, BATHROBES, DRESSING GOWNS</b>			

(1)	(2)	(3)	(4)	(5)
	AND SIMILAR ARTICLES			
	- <i>Underpants and brifs :</i>			
6207 11 00	-- Of cotton	u	25% or Rs.28 per piece, whichever is higher	-
6207 19	-- <i>Of other textile materials :</i>			
6207 19 10	--- Of synthetic fibres	u	25% or Rs.30 per piece, whichever is higher	-
6207 19 20	--- Of wool	u	25% or Rs.30 per piece, whichever is higher	-
6207 19 30	--- Of silk	u	25% or Rs.30 per piece, whichever is higher	-
6207 19 90	--- Other	u	25% or Rs.30 per piece, whichever is higher	-
	- Night shirts and pyjamas:			
6207 21	-- Of cotton:			
6207 21 10	--- Handloom	u	25%	-
6207 21 90	--- Other	u	25%	-
6207 22 00	-- Of man-made fibres	u	25%	-
6207 29 00	-- Of other textile materials	u	25%	-
	- <i>Other :</i>			
6207 91	-- <i>Of cotton :</i>			
6207 91 10	--- Dressing gowns and bathrobes	u	25%	-
6207 91 20	--- Under shirts other than hand printed	u	25%	-
6207 91 90	--- Other	u	25%	-
6207 99	-- <i>Of other textile materials :</i>			
	--- <i>Of silk :</i>			
6207 99 11	---- Dressing gowns and bathrobes	u	25% or Rs.70 per piece, whichever is higher	-
6207 99 19	---- Other	u	25% or Rs.70 per piece, whichever is higher	-
	--- <i>Of wool :</i>			
6207 99 21	---- Dressing gowns and bathrobes	u	25% or Rs.70 per piece, whichever is higher	-
6207 99 29	---- Other	u	25% or Rs.70 per piece, whichever is higher	-
6207 99 90	--- Other	u	25% or Rs.70 per piece, whichever is higher	-
<b>6208</b>	<b>WOMEN'S OR GIRLS' SINGLETS AND OTHER VESTS, SLIPS, PETTICOATS, BRIEFS, PANTIES, NIGHTDRESSES, PYJAMAS, NEGLIGES, BATHROBES, DRESSING GOWNS AND SIMILAR ARTICLES</b>			

(1)	(2)	(3)	(4)	(5)
	- <i>Slips and petticoats :</i>			
6208 11 00	-- Of man-made fibres	u	25% or Rs.80 per piece, whichever is higher	-
6208 19	-- <i>Of other textile materials :</i>			
6208 19 10	--- Of cotton other than hand printed	u	25% or Rs.60 per piece, whichever is higher	-
6208 19 90	--- Other	u	25% or Rs.60per piece, whichever is higher	-
	- <i>Nightdresses and pyjamas :</i>			
6208 21	-- Of cotton:			
6208 21 10	--- Handloom	u	25%	-
6208 21 90	--- Other	u	25%	-
6208 22 00	-- Of man-made fibres	u	25%	-
6208 29	-- <i>Of other textile materials :</i>			
6208 29 10	--- Of silk	u	25%	-
6208 29 20	--- Of wool	u	25%	-
6208 29 90	--- Other	u	25%	-
	- <i>Other :</i>			
6208 91	-- <i>Of cotton :</i>			
6208 91 10	--- Dressing gowns and bathrobes	u	25% or Rs.95 per piece, whichever is higher	-
6208 91 90	--- Other	u	25% or Rs.95 per piece, whichever is higher	-
6208 92	-- <i>Of man-made fibres :</i>			
6208 92 10	--- Dressing gowns and bathrobes	u	25% or Rs.65 per piece, whichever is higher	-
6208 92 90	--- Other	u	25% or Rs.65 per piece, whichever is higher	-
6208 99	-- <i>Of other textile materials :</i>			
6208 99 10	--- Dressing gowns and bathrobes of wool	u	25%	-
6208 99 20	--- Dressing gowns and bathrobes of silk	u	25%	-
6208 99 90	--- Other	u	25%	-
<b>6209</b>	<b>BABIES' GARMENTS AND CLOTHING ACCESSORIES</b>			
6209 20	- Of cotton:			
6209 20 10	--- Handloom	u	25%	-
6209 20 90	--- Other	u	25%	-
6209 30 00	- Of synthetic fibres	u	25%	-
6209 90	- <i>Of other textile materials :</i>			
6209 90 10	--- Of silk	u	25%	-
6209 90 90	--- Other	u	25%	-

(1)	(2)	(3)	(4)	(5)
<b>6210</b>	<b>GARMENTS, MADE UP OF FABRICS OF HEADING 5602, 5603, 5903, 5906 OR 5907</b>			
6210 10 00	- Of fabrics of heading 5602 or 5603	u	25%	-
6210 20	- <i>Other garments, of the type described in sub-headings 6201 11 to 6201 19 :</i>			
6210 20 10	--- Outer garments, of rubberised textile fabrics	u	25% or Rs.365 per piece, whichever is higher	-
6210 20 20	--- Outer garments, of fabrics impregnated, coated, covered or laminated with preparations of cellulose derivatives and other artificial plastic materials	u	25% or Rs.365 per piece, whichever is higher	-
6210 20 30	--- Outer garments, of fabrics otherwise impregnated or coated	u	25% or Rs.365 per piece, whichever is higher	-
6210 20 90	--- Other	u	25% or Rs.365 per piece, whichever is higher	-
6210 30	- <i>Other garments, of the type described in sub-headings 6202 11 to 6202 19 :</i>			
6210 30 10	--- Outer garments, of textiles impregnated, coated, covered or laminated with preparations of cellulose derivatives and other artificial plastic materials	u	25% or Rs.305 per piece, whichever is higher	-
6210 30 20	--- Outer garments, of rubberised textile fabrics	u	25% or Rs.305 per piece, whichever is higher	-
6210 30 30	--- Outer garments, of fabrics otherwise impregnated	u	25% or Rs. 305 per piece, whichever is higher	-
6210 30 90	--- Other	u	25% or Rs.305 per piece, whichever is higher	-
6210 40	- <i>Other men's or boys' garments :</i>			
6210 40 10	--- Bullet proof jacket, bomb disposal jacket and the like	u	25% or Rs. 65 per piece, whichever is higher	-
6210 40 90	--- Other	u	25% or Rs.65 per piece, whichever is higher	-
6210 50 00	- Other women's or girls' garments	u	25% or Rs.65 per piece, whichever is higher	-

(1)	(2)	(3)	(4)	(5)
<b>6211</b>	<b>TRACK SUITS, SKI SUITS AND SWIMWEAR; OTHER GARMENTS</b>			
	- <i>Swimwear</i> :			
6211 11 00	-- Men's or boys'	u	25%	-
6211 12 00	-- Women's or girls'	u	25%	-
6211 20 00	- Ski suits	u	25%	-
	- <i>Other garments, men's or boys'</i> :			
6211 32 00	-- Of cotton	u	25% or Rs.135 per piece, whichever is higher	-
6211 33 00	-- Of man-made fibres	u	25% or Rs.135 per piece, whichever is higher	-
6211 39	-- Of other textile materials:			
	--- Of silk:			
6211 39 11	---- Handloom	u	25%	-
6211 39 19	---- Other	u	25%	-
6211 39 90	--- Other	u	25%	-
	- <i>Other garments, women's or girls'</i> :			
6211 42	-- <i>Of cotton</i> :			
6211 42 10	--- Kurta and salwar with or without duppatta	u	25% or Rs.135 per piece, whichever is higher	-
6211 42 90	--- Other	u	25% or Rs.135 per piece, whichever is higher	-
6211 43 00	-- Of man-made fibres	u	25% or Rs.135 per piece, whichever is higher	-
6211 49	-- Of Other textile materials:			
	--- Of silk:			
6211 49 21	---- Khadi	u	25%	-
6211 49 29	---- Other	u	25%	-
6211 49 90	--- Other	u	25%	-
<b>6212</b>	<b>BRASSIERES, GIRDLES, CORSETS, BRACES, SUSPENDERS, GARTERS AND SIMILAR ARTICLES AND PARTS THEREOF, WHETHER OR NOT KNITTED OR CROCHETED</b>			
6212 10 00	- Brassieres	u	25% or Rs.30 per piece, whichever is higher	-
6212 20 00	- Girdles and panty-girdles	u	25% or Rs.30 per piece, whichever is higher	-
6212 30 00	- Corselettes	u	25% or Rs.30 per piece, whichever is higher	-
6212 90	- <i>Other</i> :			

(1)	(2)	(3)	(4)	(5)
6212 90 10	--- Suspender belts, braces, suspender garters	u	25% or Rs.30 per piece, whichever is higher	-
6212 90 90	--- Other	u	25%% or Rs.30 per piece, whichever is higher	-
<b>6213</b>	<b>HANDKERCHIEFS</b>			
6213 20 00	- Of cotton	u	25%	-
6213 90	- <i>Other</i> :			
6213 90 10	--- Of man-made fibres	u	25%	-
6213 90 90	--- Of other textile materials	u	25%	-
<b>6214</b>	<b>SHAWLS, SCARVES, MUFFLERS, MANTILLAS, VEILS AND THE LIKE</b>			
6214 10	- <i>Of silk or silk waste</i> :			
6214 10 10	--- Scarves of silk measuring 60 cms or less	u	25% or Rs.390 per piece, whichever is higher	-
6214 10 20	--- Shawls, scarves (exceeding 60 cms) and the like	u	25% or Rs.390 per piece, whichever is higher	-
6214 10 30	--- Of Handoom	u	25% or Rs.390 per piece, whichever is higher	-
6214 10 90	--- Other	u	25% or Rs.390 per piece, whichever is higher	-
6214 20	- <i>Of wool or fine animal hair</i> :			
6214 20 10	--- Shawls	u	25% or Rs.180 per piece, whichever is higher	-
	--- Scarves:			
6214 20 21	---- Khadi	u	25% or Rs. 180 per piece, whichever is higher	-
6214 20 29	---- Other	u	25% or Rs. 180 per piece, whichever is higher	-
	--- Mufflers:			
6214 20 31	---- Khadi	u	25% or Rs. 180 per piece, whichever is higher	-
6214 20 39	---- Other	u	25% or Rs. 180 per piece, whichever is higher	-
6214 20 90	---- Other	u	25% or Rs.180 per piece, whichever is higher	-
6214 30 00	- Of synthetic fibres	u	25%	-
6214 40 00	- Of artificial fibres	u	25%	-
6214 90	- <i>Of other textile materials</i> :			
6214 90 10	--- Abrabroomal, cotton	u	25% or Rs.75 per piece, whichever is higher	-
	--- <i>Chadars, cotton</i> :			

(1)	(2)	(3)	(4)	(5)
6214 90 21	---- Grey	u	25% or Rs.75 per piece, whichever is higher	-
6214 90 22	---- White bleached	u	25% or Rs.75 per piece, whichever is higher	-
6214 90 29	---- Other	u	25% or Rs.75 per piece, whichever is higher	-
	--- <i>Odhani, cotton :</i>			
6214 90 31	---- Grey	u	25% or Rs.75 per piece, whichever is higher	-
6214 90 32	---- White bleached	u	25% or Rs.75 per piece, whichever is higher	-
6214 90 39	---- Other	u	25% or Rs.75 per piece, whichever is higher	-
6214 90 40	--- Scarves, cotton	u	25% or Rs.75 per piece, whichever is higher	-
6214 90 50	--- Shawls, mufflers and the like, of cotton	u	25% or Rs.75 per piece, whichever is higher	-
6214 90 60	--- Shawls, mufflers and the like of man-made fibres	u	25% or Rs.75 per piece, whichever is higher	-
6214 90 90	--- Other	u	25% or Rs.75 per piece, whichever is higher	-
<b>6215</b>	<b>TIES, BOW TIES AND CRAVATS</b>			
6215 10	- Of silk or silk waste:			
6215 10 10	--- Khadi	u	25% or Rs. 55 per piece, whichever is higher	-
6215 10 90	--- Other	u	25% or Rs. 55 per piece, whichever is higher	-
6215 20 00	- Of man-made fibres	u	25% or Rs.55 per piece, whichever is higher	-
6215 90	- <i>Of other textile materials :</i>			
6215 90 10	--- Of cotton	u	25% or Rs.55 per piece, whichever is higher	-
6215 90 90	---- Other	u	25% or Rs.55 per piece, whichever is higher	-
<b>6216</b>	<b>GLOVES, MITTENS AND MITTS</b>			
6216 00	- <i>Gloves, mittens and mitts :</i>			
6216 00 10	--- Of cotton	pa	25%	-
6216 00 20	--- Of Handloom	pa	25%	-
6216 00 90	--- Other	pa	25%	-
<b>6217</b>	<b>OTHER MADE UP CLOTHING ACCESSORIES; PARTS OF</b>			

**GARMENTS OR OF CLOTHING  
ACCESSORIES, OTHER THAN  
THOSE OF HEADING 6212**

6217 10	-	<i>Accessories :</i>			
6217 10 10	---	For articles of apparel of cotton	kg.	25%	-
6217 10 20	---	For articles of apparel of synthetic fibres	kg.	25%	-
6217 10 30	---	For articles of apparel of wool	kg.	25%	-
6217 10 40	---	For articles of apparel of silk	kg.	25%	-
6217 10 50	---	For articles of apparel of regenerated fibre	kg.	25%	-
6217 10 60	---	For articles of apparel of other fibres	kg.	25%	-
6217 10 70	---	Stockings, socks sockettes and the like of cotton	kg.	25%	-
6217 10 90	---	Other	kg.	25%	-
6217 90	-	<i>Parts :</i>			
6217 90 10	---	Collar cuffs and the like of cotton	kg.	25%	-
6217 90 20	---	Of silk	kg.	25%	-
6217 90 30	---	Of wool	kg.	25%	-
6217 90 40	---	Separately presented removable linings for raincoats and other	kg.	25%	-
6217 90 90	---	Other	kg.	25%	-

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